

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

OA 57/92.

Dt. of Order: 31-1-92.

M.Nagendra Rao

....Applicant

Vs.

1. The Chief Personnel Officer, S.C.Railway,  
Rail Nilayam, Secunderabad.
2. The Dy.Chief Mechanical Engineer,  
Carriage Repair Shop, Tirupati.
3. The Workshop Personnel Officer,  
Carriage Repair Shop, SC Railway, Tirupati.

....Respondents

--- --- --- ---

Counsel for the Applicant : Shri P.Krishna Reddy

Counsel for the Respondents : Shri N.V.Ramana *S.C.Railway*

--- --- --- ---

CORAM:

THE HON'BLE SHRI R.BALASUBRAMANIAN : MEMBER (A)

THE HON'BLE SHRI C.J.ROY : MEMBER (J)

(Order of the Division Bench passed by  
Hon'ble Sri R.Balasubramanian, Member (A) ).

--- --- --- ---

When the case called for admission Sri P.Krishna Reddy,  
learned counsel for the applicant ~~drawn~~ drew our attention to the  
fact that this case is covered by the decision dt.13-1-92  
passed in O.A.20/92. Sri Rajeshwar Rao, ~~Advocate~~ for Shri  
N.V.Ramana, learned counsel for the Respondents, raised  
a point whether the applicant had exercised his option for  
Group 'D' post or not. To-day a copy of the option exercised  
by the applicant ~~was~~ <sup>was</sup> ~~has been~~ produced before us and a copy of  
same has already served on the learned counsel for the Res-  
pondents also. Since ~~it~~ is already covered by a decision of .

32

this Bench we issue the same directions as in O.A.20/92, which reads as follows :-

"...as and when the Group 'D' posts in the outsider's quota become available at carriage repair shop, Tirupathi, or anywhere else in the Guntakal Division, the applicant herein should be considered first before considering any other case in the order of his rank in the empanelment for Group 'D' post."

2. Accordingly we dispose-of this application also with  
above direction with no order as to costs.

N. Babbitt Warren

(R.BALASUBRAMANIAN)  
Member (A)

(C.J. ROY)  
Member (J)

Deputy Registrar (J)

av1/

T<sub>0</sub>

1. The Chief Personnel Officer, S.C.Railway,  
Railnilayam, Secunderabad.

2. The Dy.Chief Mechanical Engineer,  
Carriage Repair Shop, Tirupathi.

3. The Workshop Personnel Officer,  
Carriage Repair Shop, SC. Railway, Tirupathi.

4. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.

5. One copy to Mr.N.V.Ramana, SC for Rlys, CAT.Hyd.

6. One spare copy.

pvm.

(2) *reg/102*  
TYPED BY  
CHECKED BY

COMPARED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T/CHANDRASEKHAR REDDY:  
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

DATED: 31-1-1992

ORDER/JUDGMENT:

R.A/C. M.A.N.

in

O.A.N. 57/92

P.A.No.

(N.P.No.)

Admitted and interim directions  
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/ Rejected

No order as to costs.

